
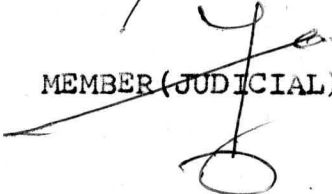
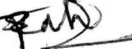





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OA-642/96

(A)

Serial No. of Order	Date of Order	Order with Signature	
3.12.02		Shri K.C. Kanungo	Notice may be sent to R-1, R-2 & R-4 by regl. Post with A.D. The same ^{notice} may also be given to Mr. B.K. Bal, A.S.C. on behalf of R-3.
3.12.02		<p>Heard Shri K.C. Kanungo for the applicant and Shri S.B. Jena, Addl. Standing Counsel for the Respondents. It is submitted by Shri Kanungo that he is not interested to pursue this matter as the reliefs sought by the applicant in this O.A. have already been granted.</p> <p>In the aforesaid premises, this O.A. is accordingly disposed of. No costs.</p> <p style="text-align: right;">  VICE CHAIRMAN  MEMBER (JUDICIAL) </p>	 9/9 09.09.96. S.O.
			Received notice with copy of order Dt. 5-9-96 for R-3.
			 9/9 96 ASL (Central)
			A.D. broom R-1 & R-3 not returned.  Hx Regd order Dt. 8-10-96 put up after 15 days None appears.
			 Registrar